

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2078
ANSWERED ON:08.03.2000
CENTRAL SECRETARIAT SERVICE
HARIBHAU MAHALE

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government have promoted Section Officers and Under Secretaries of Central Secretariat Services to the next higher grade under in-situ schemes during 1998-1999;
- (b) if so, whether the Government are considering on the same analogy to promote assistants of CSS to their next higher grade;
- (c) if not, the reasons therefor; and
- (d) if so, the time is likely to be taken in said promotions?

Answer

MINISTER OF STATE OF DEPARTMENT OF (SMT. VASUNDHARA RAJE) PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.

(a), (b), (c) & (d): Owing to protracted litigation in CAT and Supreme Court on inter-se seniority of Section Officers, panels of CSS officers for promotion to Under Secretary (US) and Deputy Secretary (DS) levels could not be finalised after 1986 for US and after 1993 for DS. This resulted in acute stagnation in the grades of Section Officers/Under Secretaries. Following Supreme Court's directions dated May 9, 1997, a Common Seniority List of Section Officers was notified on 3.12.1997. Subsequently, orders were issued in September, 1998 and August, 1999 to upgrade 'temporarily' a specified number of posts from the grades of Section Officers/Under Secretaries to that of Under Secretaries/Deputy Secretaries for giving promotion on personal/in-situ basis to the eligible officers.

For the Assistants, however, panels for promotion to the grade of Section Officer, have regularly been finalised on annual basis. Meanwhile, Career Progression Scheme (ACP) had been introduced for Groups 'B', 'C' and 'D' employees in August, 1999. Assistants (Group 'B') thus stand on a different footing. The case of Assistants for in situ promotion on the analogy of the aforesaid orders issued in 1998 and 1999, does not hold.